

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **18.04.2024** (THURSDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30AM**

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),  
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 22/2024 Delay in refiling IA No. 354/2024	P Venugopal, Shareholder of Sri Sai Pardha Real Estates Pvt. Ltd. Vs The Registrar of Companies	Mr. AG Sathyanarayana	
2.	Comp App (AT) (CH) (Ins) No. 127/2024 For Stay IA No. 341/2024 For Urgent listing IA No. 342/2024	M/S. Rocksand Minerals Pvt. Ltd. Vs J. Karthiga, RP of G.K. Steel and Allied Industries Ltd. & 3 Ors.	Mr. Adharsh S Mr. Jerin Asher Sojan	
3.	Comp App (AT) (CH) (Ins) No. 129/2024 For Exemption IA No.345 & 346/2024 For Stay IA No. 344/2024	Baaskaran S Suspended Director of M/s. Tarun Realtors Private Limited Vs Ace Enviro Tech Private Limited & Anr.	Ms. Akila Senguttuvan	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022 Additional docs. IA No. 25 & 26/2024	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

5.	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022 Additional docs IA No. 27/2024	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 sMr. Ramaswamy Meyyappan- R2
6.	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022 Additional docs. IA No. 28/2024	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
7.	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022 Additional docs IA No. 29/2024	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
8.	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022 Additional docs IA No. 30/2024	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
9.	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022 Additional docs IA No. 31/2024	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
10.	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022 Additional docs IA No. 32/2024	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
11.	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022 Additional docs IA No. 33/2024	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

12.	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No. 1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023, 198 & 353 /2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy- R2-R9 & R12 Mr. Dhananjaya Sud-R10 Mr. T Sundar Rajan- R11
13.	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2

#### For Directions

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	IA No. 299/2024 (Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 295/2021	Ultravolt Power Pvt. Ltd. Vs GVHL Trustee Company Pvt. Ltd.	Mr. Vishnu Mohan	

#### For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) (Ins) No. 9/2021 For Exemption IA No. 26/2021 For Additional Docs. IA No. 485/2021 For Urgent Hearing IA No.83/2022 For Direction IA No. 1017/2022 To implead IA No. 966/2023	Ashok Sachdev Vs Call Express Construction (India) Private Limited	Mr. Alishan Naqvee	Mr. Arjun Suresh

16.	TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020)	Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd.	Mr. Udian Sharma	Mr. Vivek Jain
17.	Comp App (AT) (CH) No. 8/2022 For Condone Delay IA No. 67/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors.	Mr. Manuel Anand	M/s Gupta & Ravi – R1-R3

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No. 328/2023	Anil Kumar Ojha Vs CS C Ramasubramaniam	Mr. Anil Kumar Ojha	Mr. S Sathiyarayanan
19.	TA (AT) No. 82/2021 (CA (AT) No. 347/2019)	The Mysore Stoneware Pipes and Potteries Ltd & 3 Ors Vs Mr.R.P Trivikram & 12 Ors.	Mr. D Abhinav Rao	
20.	Comp App (AT) (CH) (Ins) No. 15/2022 For Condone Delay IA No. 32/2022 For Exemption IA No. 31/2022 For Stay IA No. 33/2022	Kolla Koteswara Rao Vs Jagadees Kumar Morri RP, Leesa Lifesciences Pvt. Ltd. & Anr  <b>WITH</b>	Mr. Kolla Koteswara Rao	Mr.Y Suryanarayana- R1 Mr. Vipin Warriar- R2
21.	Comp App (AT) (CH) (Ins) No. 21/2023 For Condone Delay IA No. 67/2023 Leave to file IA No. 69/2023 For Exemption IA No. 68/2023 For Stay IA No. 66/2023	Kolla Koteswar Rao Vs Jagadees Kumar Morri RP, Leesa Lifesciences Pvt. Ltd. & Anr	Mr. SM Vivekanandh	Mr. Pranava Charan- R1 Mr. Navneetha Krishnan- R2
22.	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023 For Additional docs. IA No. 1064/2023	Sasisri Extractions Ltd & 4 Ors. Vs Mr. M Srinivasa Rao & 6 Ors.	Mr. Pramod Kumar	Ms. Manjula Devi- R1, R2, R4 & R6

23.	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No. 605/2023 For Exemption IA No. 606 & 607/2023	Mr. Sukakumar Puvi Kumar Vs Ms. Pavitra Vyas & 2 Ors.	M/s Aekom Legal	Mr. Raghuram Cadambi- R1 Mr. S Karunamoorthy-R2
24.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023 To dispense with IA No. 1062/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors.  <b>WITH</b>	M/s Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar- R2 Mr. Karthik Seshadri- R3
25.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 To dispense with IA No.1079/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors.	M/s Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar- R2 Mr. Karthik Seshadri- R3
26.	Comp App (AT) (CH) (Ins) No. 461/2023 For Stay IA No. 1444/2023	State Bank of India Vs Dommeti Surya Rama Krishna Saibaba, Liquidator of Kumar Agencies Pvt. Ltd. & 2 Ors.	Mr. Pranava Charan	
27.	Comp App (AT) (CH) (Ins) No. 25/2024 For Stay IA No. 87/2024	Vasathi Anandi Housing Welfare Association Vs Vasathi Housing Ltd.	Mr. Pogulkonda Pratap	Mr. A Prakash
28.	Comp App (AT) (CH) (Ins) No. 83/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank  <b>WITH</b>	Mr. B Ramana Kumar	Mr. AG Sathyanarayana For Caveator
29.	Comp App (AT) (CH) (Ins) No. 84/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank	Mr. B Ramana Kumar	Mr. AG Sathyanarayana For Caveator

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	TA (AT) No. 122/2021 (CA (AT) (Ins) No. 5/2020) Vacate Stay IA No. 82/2022	Tamilnad Mercantile Bank Ltd Vs Mrs. Maddhumathi Kannan Adityan	Mr. B Giridhara Rao	M/s Iyer & Thomas Mr. H Karthik Seshadri
31.	TA (AT) No. 248/2021 (CA (AT) (Ins) No. 900/2020)	Smt. Kamala Kumar Vs Bharath Hi - Tecch Builders Pvt. Ltd.	Mr. Ishaan George	Mr. Ishaan George
32.	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd.	Mr. Ashutosh Kumar Mishra	Mr. BS Theerthesh
33.	Comp App (AT) (CH) (Ins) No. 41/2022 For Condone Delay IA No. 85/2022 For Exemption IA. No 86/2022 For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 To Intervene IA No. 905/2022 To Vacate the Stay IA No. 1121/2022	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt Ltd  <b>WITH</b>	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
34.	Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 To Intervene IA No. 904/2022 Vacate the Stay IA No. 1122/2022 To Adv. Hg IA No. 283, 965/2022 & 206/2023	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd  <b>WITH</b>	Mr. Adarsh Mohandas	Mr. B Dhanaraj

35.	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022 & 205/2023	K.Bapaiah, Promoter and erst. Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
36.	TA (AT) No.188/2021 (CA (AT) No.77/2019) For Condone Delay IA No. 301/2023 For Direction IA No. 219/2024	Dr. Joe Verghese & 3 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors.  <b>WITH</b>	Mr. M. Narayana Bhat	Mr. AM Sridharan- R1 Mr. Saji P John-R4 & R6 Mr. Prasad Vijayakumar- R5
37.	TA (AT) No. 189/2021 (CA (AT) No. 105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors.	Mr. K Sathyamurthi	Mr. AM Sridharan- R1 Mr. Prasad Vijayakumar- R5
38.	TA No. 73/2021 (CA (AT) No. 146/2020)	Ammanna Bio Pharma Ltd & 7 Ors Vs B. R. Jayaram & Anr	Mr. SP Chokalingam	Mr. Y Suryanarayana R1 Mr. Sanjib Kumar Mohanty- R2
39.	TA (AT) No. 83/2021 (CA (AT) No. 271/2019)	State Bank of India Vs India Power Corporation Ltd. & 14 Ors.	M/s Cyril Amarchand Mangaldas	Mr. Anant Merathia- R1 Mr. Anand Varma- R2
40.	TA (AT) No. 256/2021 (CA (AT) (Ins) No. 28/2021)	The Kerala State Pollution Control Board & Anr. Vs M/s Merchem Ltd. & 23 Ors.	Ms. Rema Smrithi VK	Mr. Aditya Verma- R1
41.	Comp App (AT) (CH) (Ins) No.179/2022 To Implead IA No. 321/2023	The Regional Provident Fund Commissioner Vs Mr. Arunava Sikdar, RP, The National Sewing Thread Company Ltd.  <b>WITH</b>	Mr. K Panneer Selvam	

42.	Comp App (AT) (CH) (Ins) No. 229/2022 For Condone Delay IA No.492/2022 Leave to file IA No. 489/2022 For Stay IA No.490/2022 To dispense with IA No.491/2022 To Implead IA No.739/2023	M. Vigneshwaran Vs Mr. Arunava Sikdar, RP, National Sewing Thread Company limited & 2 Ors	Mr. K Panneer Selvam	Mr. Karan Valecha- R1 Mr. KK Vigneshwar- R2, R3
43.	Comp App (AT) (CH) (Ins) No. 226/2022 For Condone Delay IA No. 484/2022 & 203/2023	Sunder Steel Industries Vs Sri Gopikrishna Infrastructure Pvt. Ltd	Mr. Kumarpal R. Chopra	Mr. Alluri Krishnam Raju
44.	Comp App (AT) (CH) (Ins) No. 358/2022 For Stay IA No. 818/2022 For Urgent Hearing IA No. 819/2022 Leave to file IA No. 820/2022 For Dispense With IA No. 821/2022 To Implead IA No. 937/2022 For Stay IA No. 1094/2022 To Adv. Hg. IA No. 21, 657 & 1404/2023 For Stay IA No. 868 & 869/2023	Mr Babu Manoharan Jaikumar Christhurajan Vs Mr Umesh Garg & 2 Ors	Mr. K. Newlin Frederick	Mr. Abhishek Anand- R1, R2
45.	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Decan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr.	Mr. Ramasubramaniam Raja	Mr. Anant Merathia- R1 Mr. Thriyambak J Kannan- R2
46.	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sale Tax Officer & Anr. Vs P Sriram Liquidator, Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr. S Sathyanarayanan



47.	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023 Urgent Listing IA No. 1153/2023	Krishna Mohan Gollamudi, Liquidator Vs V. Amar Chand & Anr	M/s Gandhi Law Chambers Mr. M Ramu	Mr. Sharad Sanghi- R1
48.	Comp App (AT) (CH) (Ins) No. 103/2023 For Stay IA No. 373/2023 For Exemption IA No. 374/2023 Vacate stay IA No. 801/2023	A Krishna Reddy Suspended Managing Director of AKR Construction Ltd. Vs SREI Equipment Finance Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia- R1 Mr. VVSN Raju- R2
49.	Comp App (AT) (CH) (Ins) No. 146/2023 For Condone Delay IA No. 487/2023 For Stay IA No. 486/2023	Gladys Malini & Anr. Vs C.Ramasubramaniam Liquidator of M/s Effimax Engineers Pvt. Ltd.	Mr. V Ravikumar	Mr. S Sathiyarayanan
50.	Comp App (AT) (CH) (Ins) No. 176/2023 For Exemption IA No. 570 & 571/2023 For Stay IA No. 572/2023	Shashi Galada Shareholder-Director of Galada Power and Telecommunications Ltd. Vs Nitin Vishwanath Panchal, Erstwhile RP, Galada Power and Telecommunications Ltd. & Anr.	Mr. Amogh Simha	Mr. TK Bhaskar-R1 M/s Ravi Rajagopalan & Associates- R2
51.	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023	V. Mahesh, Suspended Director of the Karvy Data Management Services Limited Vs Allied Hi-tech Industries Pvt. Ltd. & 2 Ors.	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain- R1 Mr. Bendi Raviteja- R2 & R3

**02:00 pm**

**In the Court of Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial),  
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

<b>S.No</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT) (CH) (Ins) No. 62/2023 For Exemption IA No. 227 & 228/2023 For Stay IA No. 229/2023 Additional docs. IA No. 269/2023	Park Energy Pvt. Ltd. Vs State Bank of India & Anr.	Mr. Dhananjaya Sud	Mr. Pranava Charan- R1

**Copy to:**

**By the order of Hon'ble Member (Judicial)**

**Chennai Bench**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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